

ECR zonal body, and the entire zone of AIOBCREA/ECR, due to their anti-Association activities *w.e.f.* 25.08.2014, as per clause-20 of the Bye Laws of AIOBCREF.

As per the advice of the apex body of this Association, East Central Railway has temporarily suspended the above mentioned office bearers. Since, necessary facilities to these Associations which are genuine and authentic are provided by Railway administration, keeping in view serious disputes existing among AIOBCREA/ECR, Hajipur, the Railway administration has taken a judicious decision also to suspend the entire body of the above Association temporarily, for the interest of the administration.

**Member in Railway Board for Safety of Customer Services**

\*253. SHRI DEREK O'BRIEN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Board has any Member designated for safety of customer services;

(b) if not, the reasons therefor; and

(c) whether Government is taking any step to restructure the Railway Board?

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): (a) and (b) The work relating to Railway Safety and Customer Service is performed by Member (Traffic), Railway Board. However, the matter is under consideration.

(c) Ministry of Railways has constituted a Committee, *inter-alia*, for restructuring of Railway Ministry and Railway Board under the Chairmanship of Dr. Bibek Debroy.

**FCI not fulfilling its objectives**

\*254. SHRI S. THANGA VELU: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that a High Level Committee appointed by Government has come out with the conclusion that Food Corporation of India (FCI) has not been fulfilling its three key objectives in recent years, if so, the details thereof; and

(b) whether it is also a fact that failure to effect the objective of providing price support is evident by the fact that in 2012-13 only a small per cent of agricultural households sold any foodgrains to procurement agencies, if so, the details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) and (b) The High Level Committee (HLC) headed by Shri Shanta Kumar has stated that FCI was mandated with three basic objectives: (1) to provide effective price support to farmers; (2) to procure and supply grains to